

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BON SOURCE TECHNOLOGY (INDIA) PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Bon Source Technology (India) Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	01st March 2006
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Tamil Nadu, Chennai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74210TN2006PTC059055
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No: 5/85, Pillayar Kovil Street, Medavakkam, Chennai-600100.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	October 25, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA. SUBRAMANIAM S (REGISTRATION NO: IBBI/IPA-001/IP-P00946/2017-2018/11566) Flat D9, No.134A, Arcot Road, Y S Enclave, Virugambakkam, Chennai – 600092. Tamil Nadu. Contact No. 8807506336 Email : suvidhaoman@gmail.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	November 24, 2021

Notice is hereby given that the Bon Source Technology (India) Private Limited has commenced voluntary liquidation on October 25, 2021

The stakeholders of Bon Source Technology (India) Private Limited are hereby called upon to submit a proof of their claims, if any, on or before November 24, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: October 25, 2021

Place: Chennai


Regn. No: IBBI/IPA-001/IP-P00946/2017-2018/11566

CA. SUBRAMANIAM S
Liquidator